

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR M.A. SAYEED

Petition(s) for Special Leave to Appeal (Civil) No(s).39968/2012

NIRMAL DEVI

Petitioner(s)

VERSUS

STATE OF UP AND ORS

Respondent(s)

(With prayer for interim relief and office report)

Date: 04/09/2013 This Petition was called on for hearing today.

For Petitioner(s)

Mr Ujjwal Pandey, Adv.
Ms. Asha Gopalan Nair, Adv.

For Respondent(s)

UPON hearing counsel the Court made the following
O R D E R

On behalf of respondent No.1, the ld. Counsel, Mr Ashutosh Kr Sharma appearing on behalf of Mr Ravi Prakash Mehrotra, Advocate-on-record has accepted notice and undertaken to file vakalatnama and counter affidavit by next date. Four weeks time is granted.

Fresh notices be issued to respondent nos. 2 to 4 through the concerned District Court in addition to postal service.

List again on 23.10.2013.

		(M.A.SAYEED)	
		REGISTRAR	

hj